

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

22

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ (JUDICIAL MEMBER)

APPLICATION NUMBER : CA/43/2018
PETITION NUMBER : CP/593/IB/CB/2017
NAME OF THE PETITIONER(S) : ANANT AGRO INDUSTRIES
NAME OF THE RESPONDENT(S) : VIJAI MAHALAXMI SPINNING MILLS IND P L
UNDER SECTION : 9

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1. R. RAJESH	Counsel for Applicant	[Signature]
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ORDER

Counsel for RP present. **The Registry** is directed to issue notice to the Respondents.

The Applicant is also directed to send private notice to the Applicant and file proof of the same by next date of hearing. Put up on **09.02.2018 at 10.30 A.M.**

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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